# GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO: 1146 TO BE ANSWERED ON 22.07.2022

### COMPENSATION TO DECEASED ANGANWADI WORKERS

## 1146. SHRI KALYAN BANERJEE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi workers who died during COVID-19 period in the country, State/ UT-wise;
- (b) whether the Government has provided any kind of compensation to the family of the deceased workers;
- (c) if so, the details thereof; and
- (d) the details of honorarium being paid to Anganwadi workers at present in the country, State/ UT-wise?

#### **ANSWER**

# MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) As Anganwadi Services is a scheme implemented by States/UTs, the data on number of Anganwadi Workers who have died due to COVID-19 is not available with this Ministry.

However, Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) who were assigned with the COVID related tasks and were in direct contact and care of COVID-19 patients have been included under Pradhan Mantri Garib Kalyan Package (PMGKP) - Insurance Scheme with comprehensive personal accident cover of Rs.50 Lakh subject to certain conditions.

(d) AWWs and AWHs are paid monthly honorarium as decided by Government of India from time to time, which is uniform in all States/UTs. Presently, AWWs at main-AWCs are paid an honorarium of ₹4,500/- per month; AWWs at mini-AWCs ₹3,500/- per month and AWHs are paid ₹2,250/- per month at the prescribed cost sharing ratio between the Centre and State/ UT. Also, performance linked incentive of ₹250/- per month paid to AWHs and ₹500/- per month paid to AWWs.

In addition, States/UTs are also paying additional monetary incentives/ honorarium to these functionaries from their own resources which vary from State to State.

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